

**PUBLISHED IN THE GAZETTE OF INDIA  
PART-II, SECTION 3, SUB-SECTION (ii), EXTRAORDINARY**

**MINISTRY OF FINANCE**  
(DEPARTMENT OF COMPANY AFFAIRS)

**NOTIFICATION**

New Delhi, the 14<sup>th</sup> October, 2003

**S.O. 1200 (E).** - In exercise of the powers conferred by Sub-section (1) of Section 8 read with Sub-section (1) of Section 10 of the Competition Act, 2002 (12 of 2003), the Central Government hereby appoints Shri Dipak Chatterji as Chairperson of the Competition Commission of India for a period of five years from the date on which he enters upon his office, or till he attains the age of sixty-seven years, whichever is earlier.

F. No. 1/10/2003-CL.V

**(Rajiv Mehrishi)**  
Joint Secretary to the Government of India